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(c) The total revenue loss to Air India in January, 1991 on account of the cancellation of flights to the Gulf is estimated at Rs. 19.62 crores. Indian Airlines during the period from 22.1.91 to 16.2.91 suffered a revenue loss estimated at Rs. 18.35 crores.

(d) There are no plans to curtail flights further.

Utilisation of A-32tt aircrafts by Indian Airlines

143. SHRI KAPIL VERMA;

SIHRIMATI VEEN A VERMA: SHRIMATI KAILASHPATL SHRI SURESH KALMADI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) how many A-320 aircrafts are being utilised by the Indian Airlines at present and what is the average daily utilisation and how many are still grounded;

(b) by what time Government propose to utilise all the A-320 Aircrafts;

(c) what decision has been taken by Government for the purchase of more A-320 aircrafts as proposed earlier; and

(d) which aspects of Ramdas Committee Report still remain to be implemented?

THE MINISTER OF STATE OP THE MINISTRY OF CIVIL, AVIATION (SHRI HARMOHAN DHA, WAN; (a) Out of a total fleet of 18 Airbus A-320 aircraft, 12 are available or flying and 6 are under scheduled Major checks. Out of the 12 aircraft to available for flying presently, 8 are being utilised for scheduled operations by rotation, with the average daily utilisation being nearly 52 hrs.

(b) By July, 1991, 16 aircrafts would be available for flying and 2 would be under schedule Major Checks. However, it would be by August September, 1991, when adequate number of pilots would become available, that the 16 aircraft would be utilised for scheduled operations.

(c) There is no proposal to acquire any additional A-320 aircraft apart from the 12 A-320 aircraft pending delivery against orders placed in June, 1989.

(d) All the recommendations of Ramdas Committee Report pertaining to Indian Airlines have been adequately implemented except for the long term recommendations. The long-term recommendation, such as increased hangar accommodation, improvement of environmental condition in repair] overhaul shops, progressive introduction of VAC81 system of training, etc. are being followed up and are in various stages of implementation.

Closure notice to Barauni Thermal Power Station by Bihar State Pollution control board

144. SHRI S. S. AHLUWALIA: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the Barauni Thermal Power Station has been served with a closure notice by the Bihar State Pollution Control Board;

(b) if so, what are the details thereof and the reasons therefor; and

(c) what action the Central Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKNE): (a) to (c) The information is collected and will be laid on the Table of the House.

Replacment of Boeing 737 by Airbus 320

145. SHRI SURESH PACHOURI: Will the Minister of CIVIL AVIA TION be pleased to state:

(a) whether the Indian Airlines proposes to replace some of its